



VACANCIES DETERMINED IN THE CADRE OF CIVIL JUDGE FOR THE YEAR 2022 PURSUANT TO THE DIRECTION OF HON'BLE THE SUPREME COURT OF INDIA IN THEIR ORDER DTD. 04.01.2007 & 24.03.2009 PASSED IN CIVIL APPEAL NO. 1867/2006 IN MALIK MAZHAR SULTAN AND ANOTHER-Vrs.-U.P. PUBLIC SERVICE COMMISSION AND OTHERS.

Sl.No.	Description	Number of vacancies
1.	Vacancies	57

Copy to:-

1. In-charge, NIC Centre, High Court of Orissa, Cuttack
2. Superintendent, Computer Centre, High Court of Orissa, Cuttack for information and to upload the above list in the Web-site of the Court.

[Handwritten signature]
14/12/2022

REGISTRAR (ADMN.) I/c.